

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :

PETITION NUMBER : CP/489/ (IB)/CB/2017

NAME OF THE PETITIONER(S) : JANAKI PACKAGING PVT LTD

NAME OF THE RESPONDENT(S) : MEGA SHIELD COATING PVT LTD

UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1- P.J. SRI GANESH
AKSHITHA SACKARIAT

For Petitioner /
operational creditor

P.J. Sng and

ORDER

Counsel for Petitioner present. Counsel for Respondent absent. Counsel for Petitioner submitted that he had received communication from the counsel for Respondent that in view of the impending settlement between the parties, Counsel for Respondent prayed for time. Counsel for Petitioner also prayed time for his submissions. At request, time is enlarged. Put up on **11.07.2017 at 10.30 A.M.**

S. Vijayaraghavan.
(S.Vijayaraghavan)
Member (Technical)


(K. Anantha Padmanabha Swamy)
Member (Judicial)